COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

ORIGINAL PETITION NO.03 OF 2017 & IA NO. 765 OF 2017

Dated: 10th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Damodar Valley Corporation Vs. West Bengal Electricity Regulatory Commission & Ors.			Petitioner(s) Respondent(s)
Counsel for the Respondent(s)	:	Mr. Pratik Dhar, Sr. Adv. Mr. C.K.Rai Mr. Umesh Prasad Mr. Mohit Rai for R-1	
		Mr. Himanshu Shekha Mr. Aabhash Parimal Mr. Jamnesh Kumar for R-2	
		Mr. Buddy A.Ranaganadhan Mr. Vivek M for R-3	

ORDER

IA NO. 765 OF 2017 (Appln. for filing reply)

Delay in filing reply is condoned and reply is taken on record. Application is disposed of.

ORIGINAL PETITION NO.03 OF 2017

List the matter on 24.10.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson